CORRIGENDUM

New Delhi, the 30th March, 2006

G. S. R. 190(E).—In the notification of Government of India, Ministry of Health & Family Welfare No. GSR 124(E) Corrigendum dated 28th February, 2006, to the Cigarettes and other Tobacco Products [(Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) (Amendment) Rules, 2005 and the Cigarettes and other Tobacco Products [(Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) (Second Amendment) Rules, 2005, published in the Part II, Section 3, Sub-section (i) of the Gazette of India, Extraordinary for the day, month and year “1st day of April, 2005”, the day, month and year “1st day of May, 2006” may be substituted.

BHAVANI THIYAGARAJAN, Jr. Secy.